

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3530/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh

Dated Guwahati, th 26 April, 2023.

Sub:- **Earned Leave.**

Ref:- No.HC (IB)-VIG/01/2023/120-22 Dated 17.04.2023.

Sir,

With reference to the above, I am directed to inform you that **Shri Ito Basar, District & Sessions Judge, Khonsa, Arunachal Pradesh** has been granted **Earned Leave for 15 days from 24.04.2023 to 08.05.2023 with station leave permission**, subject to submission of his Leave Admissibility Report in your Registry. Further, he has been asked to hand over charge to the next senior most Judicial officer at the station for the aforesaid days.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/3531-3532/A, dated , 26-04-2023

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)